

खेती करने की कोशिश की, जो उनकी भूमि से मिली हुई थी। राजस्थान सरकार ने राजस्थान भूमि राजस्व अधिनियम के अनुच्छेद ६१ के अन्तर्गत इस पट्टी पर उगी फसल को नीलाम कर दिया है और उससे वसूल रकम सरकारी फंड में जमा कर दी है। राजस्थान सरकार ने इसके लिए जरूरी कार्रवाई की है कि भविष्य में जबदरती घुस घाने की ऐसी कोई घटना फिर न हो।

#### Export of Textiles to U.K.

1340. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantum of textile exports to the United Kingdom during the last three years; and

(b) whether these exports have in any way been affected by the closure of some mills in our country?

**The Minister of Commerce (Shri Kanungo):** (a) The quantity of mill-made cotton piecegoods exported to U.K. during the years 1957, 1958 and 1959 was as follows:—

1957—150.68 million yards.

1958—101.62 million yards.

1959—161.87 million yards (Estimated).

(b) No, Sir.

#### Pharmaceutical and Drug Industry

1341. { **Shri Karni Singhji:**  
**Shri Bhanja Deo:**  
**Shri Dinesh Singh:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether capacity has been created to cater to the requirements of machinery and high precision equipment of the pharmaceutical and drug industry;

(b) what percentage of the estimated requirements is being manufactured;

(c) the items in respect of which there is a shortfall; and

(d) what steps are being taken to remedy the situation?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (d). Most of the machinery and equipment required for the Pharmaceutical and Drug industries is common to chemical industry. Hence separate production figures for the three industries are not available. Besides, there is no organised indigenous manufacture in respect of several items of such machinery. In order to establish adequate capacity in respect of chemical machinery industry as a whole discussions were recently held with various engineering concerns. A few firms have volunteered to take the initiative to produce pharmaceutical machinery at an accelerated rate.

#### Cost of Production of Tea

1342. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) the difference between the actual cost of production at the factory and the final cost at the time of export at the port and the break-up of this difference at various stages per lb. of tea produced in different parts of the country during the last three years; and

(b) similar figures for Ceylon, Indonesia, East Africa and other African countries?

**The Minister of Commerce (Shri Kanungo):** A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 95]. The figures in the statement relate to the position as obtaining now. It is not possible to compile figures on a yearly basis for each of the past three years because in respect of some of the items, the cost has not been the same for the whole of the year due to changes having been introduced at different periods of the year.

(b) Information is not available.

#### 100 K.W. Transmitters of A.I.E.

1343. **Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that a 100 K.W. medium wave transmitter has been installed at All India Radio, Delhi;

(b) if so, the areas which will be largely benefited by it;

(c) the total cost of the transmitter;

(d) the total number of such transmitters installed at other Stations in India and the names of the Stations; and

(e) the names of other Stations at which such high power transmitters are proposed to be installed during 1960?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Yes, Sir.

(b) It will largely benefit places within about 500 miles radius of Delhi, the exact coverage depending upon the time of the day.

(c) The total cost of the installation is approximately Rs. 23 lakhs.

(d) This transmitter is the only one of 100 KW power operating in the Medium Wave band in India though there are 50 KW transmitters at Bombay, Calcutta, Ahmedabad, Lucknow, Jullundur and Bengalore. A Station of 50 KW is shortly going into operation at Tiruchi.

(e) No such high power medium wave transmitters are proposed to be installed during 1960.

#### **Violation of Indian Border near Kutch**

**1344. Shri Assar:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that twenty Pakistanis violated Indian border with two country crafts and landed on Kateshwar coast on Kutch border recently;

(b) if so, the details of the incident; and

(c) the action taken by Government?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) to (c). Two Pakistani fishing boats were apprehended by the police near Koteswar on January 14, 1960. The crew numbering twenty were tried by the Magistrate, Nakhatrana (Kutch) on January 25, 1960 under the Indian Passport Rules, 1950, and sentenced to two months' rigorous imprisonment and a fine of Rs. 10 each. They have preferred an appeal which is now pending before the Sessions Judge, Bhuj, Kutch.

#### **Roads in Defence Colony in Delhi**

**1345. Shri P. K. Deo:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the amount spent in metalling both main and service roads of the Defence Colony, New Delhi up to the end of December, 1959.

(b) whether Government are aware that almost all the main and service roads are now in a bad condition; and

(c) if so, the action proposed to be taken in the matter?

**The Deputy Minister of Rehabilitation (Shri P. S. Naskar):** (a) Rs. 12,64,456.

(b) and (c). The Delhi Municipal Corporation, who were requested to take over the services in this colony, have submitted estimates for improvement of roads in the colony. These estimates are under scrutiny by the Central Public Works Department.

#### **Plot for Hospital in Defence Colony**

**1346. Shri P. K. Deo:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that a big plot was reserved and is still lying vacant for construction of a hospital in the Defence Colony, New Delhi;

(b) how long it will take to construct the hospital in this colony; and

(c) the steps Government propose to take to get the reserved plots in the